

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

I/s

original APPLICATION NO. 239 OF 2002

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

25/02/2003

Mr. J. C. Singhal, Counsel for applicant.
Mr. Mahendra Chodara, Adv. on file holder for
Mr. Vinod Mathur, Counsel for respondents.

The learned Counsel for the
applicant wants to withdraw this
original Application. Prayer is
allowed. The original Application
is dismissed as withdrawn.

Jr
J. K. KAUSHIK
Joint Member

hups
A. P. NAGRATH
Adm. Member

Part II and III destroyed
in my presence on 14.5.08
under the supervision of
section officer () as per
order dated 5.12.05

NGD
Section officer (Record)

24/2/03
26/2

27/2/03